

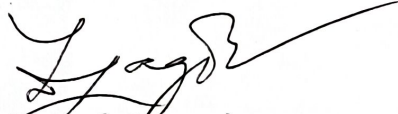
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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI**

ORDER

Pursuant to the Minutes of the meeting of the "Committee to monitor proper implementation of several guidelines laid down by the Supreme Court as well as Hon'ble High Court of Delhi for dealing with matters pertaining to Sexual Offences and Child Witnesses" held on 03.02.2022, a Committee to monitor the functioning of Vulnerable Witness Deposition Courtrooms at East District Karkardooma Courts, Delhi is hereby re-constituted consisting of the following Judicial Officers, with immediate effect, as under:-

- | | |
|--|-------------|
| 1. The Principal District & Sessions Judge, East | Chairperson |
| 2. Sh. Reetesh Singh, ASJ-02 (Spl. Judge) (NDPS), East | Member |
| 3. Sh. Ravinder Singh, ASJ-01 (POCSO), East | Member |
| 4. Sh. Rakesh Kumar Rampuri, ASJ (FTSC) (RC), East | Member |


(Deepak Jagotra)


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 602-99 /PD&SJ (East)/KKD/Delhi/2022

Dated 8/6/2022

Copy forwarded for information / necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Concerned Judicial Officers, Karkardooma Courts, Delhi.
4. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
5. For uploading on LAYERS.
6. PS/Reader to the undersigned.
7. Concerned file.
8. Guard File.


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi